

28.8.2012

List revised. It is 12.30 P.M. Nobody is responding for the applicant. This case was listed yesterday also. From the side of the applicant, two learned counsel for the applicant had been appearing S/Sri Surendran P. and Sri R.C. Saxena. Out of them yesterday Sri Surendran P. was present. But he has stated that Sri R.C. Saxena would be appearing in this case. Yesterday, Sri Sunil Sharma, counsel for the respondents had not brought his file, therefore, this case was put up for today. Perusal of last order-sheet dated 2.6.2008 reveals that the Hon'ble High Court has been pleased to keep the proceedings of Contempt petition in abeyance till further orders (W.P. No. 381 (S/B) of 2004). Sri Sunil Sharma says that the Writ petition is still pending.

o/d
Copy for dear
dated 28-8-12
Arshad
30-8-2012

In view of the above, this Contempt petition is closed. The revival application may, however, be moved if and when required.

S.P. Singh
(S.P. Singh)
M(A)

Alok Singh
(Justice Alok K Singh)
M(J)

Girish/-